# HIGH COURT OF DELHI
## Shershah Road, New Delhi

No. _____/DHC/Gaz.-IB/G-3/NJA/2025                    Dated:

From

    The Registrar General,
    High Court of Delhi,
    New Delhi.

To

    The Director,
    National Judicial Academy,
    Bhadbhada Road, P.O. Suraj Nagar,
    Bhopal-462044 (M.P.)
    [Fax No.0755-2696904, Tel: 0755-2696669]

*O/c/Judl.(west*

*PD RSJ (west)*
*17/03/2025*

Sub: Nomination of Judicial Officers for Programme No. P-1447, P-1450 & P-1452 at National Judicial Academy, Bhopal.

Sir,

    I am directed to refer to your letter No. NJA/Dir./Ac.Prog./2024-25/2139 dated 23.08.2024, on the above subject, and to say that Hon'ble the Chief Justice has been pleased to nominate the following Judicial Officers for attending the Programme No. P-1447, P-1450 & P-1452 scheduled to be held in the month of April, 2025 being organized by National Judicial Academy, Bhopal as mentioned against their respective names hereunder:-

| S. No | Program No. | Date | Programme Name | Name of Hon'ble Judge |
|---|---|---|---|---|
| 1. | P-1447 | 05.04.2025 & 06.04.2025 | Refresher Course for POCSO Courts | 1. Mr. Devendra Kumar Sharma, ASJ (POCSO), South District, Saket Courts, New Delhi. <br> 2. Ms. Harleen Singh, ASJ (POCSO), West District, Tis Hazari Courts. |
| 2. | P-1450 | 19.04.2025 & 20.04.2025 | National Seminar on Cyber Crime and Electronic Evidence | 1. Mr. Sumit Dass, ASJ, New Delhi District, Patiala House Courts, New Delhi. <br> 2. Ms. Surya Malik Grover, ASJ (Special Fast Tract Court), South-East District, Saket Courts, New Delhi. |
| 3. | P-1452 | 26.04.2025 & 27.04.2025 | Training of Trainers for State Judicial Academies | 1. Mr. Mohd. Farrukh, Director (Administration), Delhi Judicial Academy. |

**Aniruddha Bose**
Former Judge, Supreme Court of India
Director
**National Judicial Academy**

Ref.: NJA/Dir./Ac.Prog./2024-25/ 2139
Dated: 23rd August, 2024

Dear Justice Manmohan,

Sub: Regarding Nominations for the NJA Programmes for the Academic Year 2024-25
from September, 2024 to June, 2025 [P-1409 to P-1458]

The 9th meeting of the National Judicial Academic Council (NJAC) was held on 30.07.2024 through virtual mode. The NJA Annual Training Calendar for the Academic Year was proposed, discussed and finally approved for being adopted.

The Academic Calendar of NJA for 2024-25 has been designed in conformity with resolutions passed in the said NJAC meeting. The Chairperson of the NJA, the Hon'ble Chief Justice of India and Hon'ble members of the Governing Council and the General Body have also approved the Academic Calendar for NJA for the Academic Year 2024-25.

A copy of the Academic Calendar for the AY: 2024-25 is enclosed (Annexure-1). Nominations are required for the participation of the Judges of your High Court as well as Judicial Officers for the respective programmes.

The NJA would be grateful if you could kindly nominate two (2) Judges from your High Court and two (2) Judicial Officers from the courts under the supervisory jurisdiction of your High Court for the regular programmes (except special events) to be held during September, 2024 to June, 2025 in the academic year 2024-25. I can understand that nominations for all the programmes may not be feasible at this juncture, and the general practice has been to send the nominations two weeks before each programme.

The Academy will be separately sending requests for nominations for Regional Conferences to be hosted by the concerned High Courts of specific region and other special events.

You are also requested to consider nominations of participant judges/ judicial officers, to the extent possible, of those who have not earlier attended NJA programmes to facilitate sensitization of a broader component of our judicial family to the benefits of judicial training and education.

With warm personal regards,

Yours sincerely,

(Aniruddha Bose)

Hon'ble Mr. Justice Manmohan
Acting Chief Justice
Delhi High Court
New Delhi – 110003

DELHI HIGH COURT
Gazette Branch
Diary No...........
Dated...............

Copy to: 1. The Registrar General, Delhi High Court, Delhi.
2. The Director (Academics), Delhi Judicial Academy, New Delhi - 110 078.

| | | | | 2. Mr. Prashant Sharma, Additional Director, Delhi Judicial Academy. |

*234/*
*1395*

Yours Sincerely,
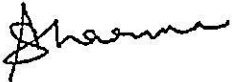
(Ashok Sharma)
Assistant Registrar
for Registrar General

No. **1361-1365** /DHC/Gaz.-IB/G-3/NJA/2025          Dated: 17|03|25

Copy along with copy of letter dated 23.08.2024 of the Director, National Judicial Academy forwarded to the following Principal District & Sessions Judges and the Director (Academics), Delhi Judicial Academy with the request to inform the nominated Judicial Officers and ask them to co-ordinate directly with National Judicial Academy, Bhopal with regard to study material and other details of the programme:-

   i. The Principal District & Sessions Judge, South District, Saket Courts, New Delhi.

   ii. The Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi.

   iii. The Principal District & Sessions Judge, New Delhi District, Patiala House Courts, New Delhi.

   iv. The Principal District & Sessions Judge, South-East District, Saket Courts, New Delhi.

   v. The Director (Academics), Delhi Judicial Academy, Sector 14, Dwarka, Delhi.
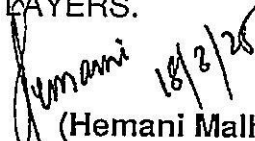
(Ashok Sharma)
Assistant Registrar
for Registrar General

## OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (WEST)
## TIS HAZARI COURTS : DELHI

No: **8222-8227**/JOTP-Bhopal/Gaz./PDJ West/2025          Dated Delhi the *18/3/25*

Copy alongwith its enclosures forwarded for information and necessary compliance to:-

1. The Officer Incharge, Pool Car, Tis Hazari Courts, Delhi.
2. Concerned Judicial Officer of West District, Tis Hazari Courts, Delhi.
3. The Branch Incharge, Protocol Branch, West District, Tis Hazari Courts, Delhi.
4. The DDO, Accounts Branch, West District, Tis Hazari Courts, Delhi.
5. For uploading on LAYERS.
6. For uploading on centralized website through LAYERS.

(Hemani Malhotra)
Officer In-Charge, Judicial Branch/
DJ (Commercial Court)-02 (West)